NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1236/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE PARTIES:

Zenith Birla Ltd. V/s. Firex Systems Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME		DESIGNATION	SIGNATURE
1.	Ami	JAIN	ADVOCATE	gr

ORDER CP 1236/I&BC/NCLT/MB/MAH/2017

- 1. None present from the side of the Respondent.
- 2. Learned Counsel of the Petitioner is to inform/propose the name of the IRP. Time is granted.
- Adjourned to 21.09.2017.

Sd/-~:

BHASKARA PANTULA MOHAN Member (Judicial)

Date : 24.08.2017

Sd/-

M.K. SHRAWAT Member (Judicial)

(L. Pland)